

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/169/09/HDB/2017
NAME OF THE COMPANY	Alaknanda Hydro Power Company Ltd
NAME OF THE PETITIONER(S)	Narindra & Narindra Steel Corp
NAME OF THE RESPONDENT(S)	Alaknanda Hydro Power Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mukherji For Tarun Reddy	Advocate	9885314234	P. Anil Mukherji

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Anil Mukherji Learned Counsel for Shri Tarun Reddy, Learned Counsel

At the request of the Learned Counsel for the Petitioner, post the case on 06.10.2017


Member (T)


Member (J)

Bm